

<b>States</b>	<b>No. of closed mills</b>
Andhra Pradesh	6
Bihar	1
Gujarat	33
Haryana	2
Karnataka	9
Kerala	1
Madhya Pradesh	2
Maharashtra	11
Rajasthan	4
Tamil Nadu	21
Uttar Pradesh	8
West Bengal	8
Delhi	1
<b>Total =</b>	<b>107</b>

(b) Steps taken up by the Government to revive these mills include: creation of a Nodal Agency to determine viability, setting up of textile modernisation fund for modernisation assistance, setting up the Board for Industrial and Financial Reconstruction (BIFR) to draw revival packages.

#### **Earning of Foreign Exchange by NTC Mills**

7058. SHRIGOPINATH GAJAPATHI: Will the Minister of TEXTILES be pleased to state:

(a) whether any of the profit making units under National Textile Corporation have received any export orders during the last three years;

(b) if so, the details thereof, mill-wise and year-wise; and

(c) the amount of foreign exchange earned by the National Textile Corporation during the above period, year-wise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) Yes, Sir. Four mills which showed profits during 1990-91 have received direct export orders besides exporting through merchant exporters.

(b) and (c). The details regarding mill-wise, year-wise direct export and the foreign exchange earnings by these mills are given below:

(Rs. in lakhs)

<i>Name of the Mill</i>	<i>1989-90</i>	<i>1990-91</i>	<i>1991-92 (upto August, 1991)</i>
Podar Mills, Bombay	4.51	—	28.50
Somasundaram Mills, Coimbatore.	0.19	—	—
New City of Bombay Mfg. Mills, Bombay	—	—	6.11
Mahalaxmi Mills, Beawar	—	—	4.44

### Rehabilitation of Retrenched Workers of Textile Units

7059. DR. VISHWANATHAMKANITHI: Will the Minister of TEXTILES be pleased to state:

(a) whether the retrenched workers of the running and sick textile units are considered for rehabilitation in other new and expanding units;

(b) if so, the number of workers proposed to be rehabilitated during 1991-92;

(c) whether the retrenchment of workers on account of the modernisation of the units which usually results in reduction of the workers is also taken into account while considering them for re-employment; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): (a) No, Sir. The Government of India has no such proposal or scheme.

(b) to (d) Do not arise in view of (a) above.

### Construction of Thakazy Bridge in Kerala

7060. SHRI THAYIL JOHN ANJALOSE: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government of Kerala has sent a proposal to the Union Government for the construction of Thakazy bridge in Alleppey district under the Central Road Fund scheme;

(b) if so, the details thereof; and

(c) the action taken by the Union Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b). Yes, Sir. A proposal for construction of a bridge at Thakazhi in Ambalapuzha-Thiruvalla road (S.H.) in Alleppey district, costing Rs. 200.00 lakhs has been received from the Govt. of Kerala under their Central Road Fund programme for 8th Plan period.

(c) The proposal can be processed for approval only after actual augmentation of the Central Road Fund takes place.

### Permission to Government of Kerala to Float Bonds

7061. SHRI THAYIL JOHN ANJALOSE: Will the Minister of FINANCE be pleased to state:

(a) whether the Government of Kerala has requested for permission to float bonds for Rs. 120 crores during the current year:

(b) if so, the details thereof; and